


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/178 & 179/CAA/2017
NAME OF THE TRANSFEROR : IBS SOFTWARE SERVICES PVT LTD
NAME OF THE TRANSFERRE : IBS SOFTWARE PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	I.B. HARIKRISHNA PCs	PCs for Transferor & transferee	

ORDER

PCS representing the applicant present and made his submissions. Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)

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